

F. No. J-16/3/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

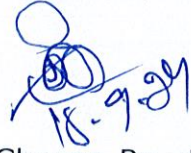
Shastri Bhawan, New Delhi
Dated the 18th September, 2024

ORDER

The President is pleased to remove the name of Sh. Mithu Ram Gupta, Advocate (Enrolment No. P/291/1979) from the Panel of Additional Standing Government Counsel for District & Subordinate Courts Bathinda, Punjab.

2. Consequently, the name of Sh. Mithu Ram Gupta, occurring at Sl. No. 4 in the List of Panel Counsel under District Bathinda in this Department's Order No. J-11015/17/2016-Judicial dated 28.12.2016 read with Order No. J- 11017/2/2019-Judicial dated 08.01.2020, stands omitted.

3. Hindi version of this Order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Dy. SGI, Punjab and Haryana High Court.
4. Shri. Mithu Ram Gupta, Advocate with a request to immediately handover all case files pertaining to Central Government Litigation to SGC, Bathinda and Faridkot, Punjab.
5. Shri Rajinder Prasad Sharma, Standing Govt. Counsel (In-charge Litigation), Bathinda, Punjab.
6. Shri Harpartap Singh, Standing Govt. Counsel (In-charge Litigation), Faridkot, Punjab.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office / spare copy.



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